NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **HON'BLE MEMBER (TECHNICAL)** **TMT. T.KRISHNA VALLI** **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/19/KOB/2024
SECTION	SEC. 59 IBC
NAME OF PARTIES	RAJMOHAN R (LIQUIDATOR) IN THE MATTER OF ANAMALA KURIES AND LOANS PRIVATE LIMITED V/S THE REGISTRAR OF COMPANIES
PETITIONERS ADVOCATE/ PROFESSIONAL	AC VENUGOPAL, VIDHYA A C
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC

18 April 2024

O R D E R

CP(IBC)/19/KOB/2024

This is a CP bearing No. 19/KOB/2024 filed under Section 59(7) of IBC, 2016 by the voluntary Liquidator seeking dissolution of the Corporate Debtor.

Learned Counsel, Mr. A C Venugopal appears along with Learned voluntary Liquidator, Mr Rajmohan R through virtual mode. Learned ARoC, Ms. Bindu Vergis is present through virtual mode, hence service of notice is waived.

RoC is directed to submit a comprehensive report within a period of 3 weeks.

List this matter for further consideration on **27.05.2024.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

T.KRISHNA VALLI
MEMBER (JUDICIAL)